

[Shri D.S.A. Sivaprakasam]

"That the House do agree with the Ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 14th May, 1997."

*The motion was adopted.*

15.34 hrs.

(I) **Reservation for Economically Weaker Section People (In Higher Education and Public Employment) Bill\***

[Translation]

SHRI SULTAN SALAHUDDIN OWAISI (Hyderabad) : Hon'ble Speaker, Sir, I beg to move that leave be granted to introduce a Bill to provide for reservation of posts in public employment and of seats in higher educational institutions for various categories of persons belonging to economically weaker sections of the people.

[English]

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for reservation of posts in public employment and of seats in higher educational institutions for various categories of persons belonging to economically weaker sections of the people."

*The motion was adopted.*

[Translation]

SHRI SULTAN SALAHUDDIN OWAISI : Hon'ble Speaker, Sir, I introduce the bill.

15.34½ hrs.

(II) **Constitution (Amendment) Bill\* (Amendment of article 39)**

[Translation]

SHRI SULTAN SALAHUDDIN OWAISI (Hyderabad) : Hon'ble Speaker, Sir, I beg to move that leave be granted

\* Published in the Gazette of India Extraordinary, Part II, Section 2, dated 16.5.97

to introduce a Bill further to amend the constitution of India.

[English]

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

[Translation]

SHRI SULTAN SALAHUDDIN OWAISI : Hon'ble Speaker, Sir, I introduce the bill.

15.35 hrs.

(iii) **Constitution (Amendment) Bill\* (Insertion of new article 31)**

[Translation]

SHRI SULTAN SALAHUDDIN OWAISI (Hyderabad) : Hon'ble Speaker, Sir, I beg to move that leave be granted to introduce a Bill further to amend the Constitution of India.

[English]

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

[Translation]

SHRI SULTAN SALAHUDDIN OWAISI : I also introduce the bill.

15.35½ hrs.

(iv) **Price Control Bill\***

[Translation]

SHRI SULTAN SALAHUDDIN OWAISI (Hyderabad) : I beg to move that leave be granted to introduce a Bill to provide for the constitution of a Commission for the purpose of determining prices of all consumer and industrial goods.

\* Published in the Gazette of India Extraordinary, Part II, Section 2, dated 16.5.97